

A-42011/22/2012-APAR
Government of India
Ministry of Corporate Affairs

New Delhi dated 12 July, 2012


OFFICE MEMORANDUM

Subject : Communication of APARs of 2011-12 to individual officers by email only

It has been decided, that APARs of 2011-12, shall be communicated to individual officers, by their official email ID only. All controlling officers (RDs, ROC cum OLs, ROCs, OLs, CLB, SFIO, ICLS Academy, etc.) are therefore requested to urgently send their details and details of all Group A and B officers, working in their offices, in the below format, latest by 31-7-2012 :

SL	Name of officer holding Group A or B post on regular basis	Date of Birth	Date of joining in the present post on regular basis	Present office and date when posted in present office	Official Email ID to whom scanned copy of APAR is to be communicated

2. Out of 527 expected APARs, only 243 APARs have been received till 12-7-2012. As intimated from time to time, the date lines given, in DOPT rules, for any reporting officer to report and any reviewing office to review, may please be kept in mind. All delayed cases of reporting and reviewing shall be submitted to the Secretary, for appropriate action, as per DOPT rules.


12/7/12

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To

43 Field offices + SFIO + CLB + ICLS Academy + Headquarters